

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

RAJYA SABHA
STARRED QUESTION NO. *107
TO BE ANSWERED ON 31.07.2023

**STEPS UNDERTAKEN FOR PREVENTION OF
SEXUAL HARASSMENT OF WOMEN AT WORKPLACE**

*107. SMT. SANGEETA YADAV:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether it is a fact that under the prevention of Sexual Harassment of Women at Workplace Act, Ministries are mandated to have an Internal Committee;
- (b) if so, whether all organizations/autonomous bodies/sub-ordinate offices under the Ministry have functional internal complaints committee;
- (c) whether Ministry has conducted any exercise to ensure compliance of this requirement by offices concerned;
- (d) if so, the details thereof with organizations yet to set up Internal Committee;
- (e) if not, the reasons therefor; and
- (f) number of cases referred to internal complaints committee in the last three years along with cases where action was taken on such complaints?

ANSWER

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI NARAYAN RANE)

(a) to (f): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO THE PARTS (a) to (f) OF RAJYA SABHA STARRED QUESTION NO. *107 FOR ANSWER ON 31.07.2023

(a) & (b): Yes Sir.

(c) & (d): In accordance with the 'Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013' (PoSH Act), all the organizations under the administrative control of Ministry of MSME have functional Internal Complaints Committees (ICC).

(e): Does not arise.

(f): The details of number of cases referred to Internal Complaints Committee in the last three years along with cases where action was taken on such complaints is as follows:

Name of the Office / Organisation/ Autonomous Body / Statutory Body	Cases referred to ICC during last 3 years	No. of cases where action was taken	Status
Ministry of MSME	1	1	
Office of Development Commissioner-MSME (DC-MSME), New Delhi	1	1	
Khadi & Village Industries Commission (KVIC), Mumbai	3	2	One complaint dated 24.2.2023 under investigation by ICC.
National Small Industries Corporation (NSIC), New Delhi	1	1	
Coir Board, Kochi, Kerala	2	1	In one case, the Competent Authority has requested to obtain a fresh complaint by the Complainant for referring to the newly constituted ICC.
Mahatma Gandhi Institute for Rural Industrialization (MGIRI), Wardha	1	1	
National Institute of MSME, Hyderabad	0		
